

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 89 & 90 of 2022	Somabhai Damodardas Patel & Ors. Vs. Lincoln Parenteral Ltd.	Henna George	
<b>2.</b>	Comp. App. (AT) No. 91 of 2022	Kamal Kumar Agarwal & Ors. Vs. Virdhi Commercial Company Ltd. & Ors.	Yogendra Kr. Verma	

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**